

जापानी विशेषज्ञ

- *965. श्री श्रींकार लाल बेरवा :
 श्री श्रींकार सिंह :
 श्री हुक्म खन्व कछवाय :
 श्री हिम्मतीसहका :
 श्री रामेश्वर टांटिया :
 श्री बसुमतारी :

क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जापान के लोकोपकारी संगठन ने भारत की खाद्य समस्या के सम्बन्ध में तकनीकी जानकारी में सहायता देने के लिये दो हजार जापानी इंजीनियरों, विशेषज्ञों तथा कृषि-प्रायोगिक कर्मचारियों की सेवा उपलब्ध कराने का प्रस्ताव किया है; और

(ख) यदि हां, तो वे भारत कब आयेंगे और उनका खर्च कौन देगा ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उप-मंत्री (श्री इयानवर मिश्र) : (क) तथा (ख). श्री० आई० एम० सी० ए० इन्टरनेशनल (प्रायोगिक, माध्यात्मिक तथा उत्पादन सम्बन्धी उन्नति के लिए संगठन) नामक संगठन ने कृषि उत्पादन कार्यक्रम में सहायता देने का प्रस्ताव रखा है किन्तु कर्मचारियों की विशेष संख्या की पेशकश नहीं की है। संगठन से प्रार्थना की गई है कि वह व्यूरे सहित निश्चित प्रस्ताव भेजे। कोई निर्णय करने से पहले इस मामले में सरकार के विभिन्न मंत्रालय तथा प्राधिकारी विचार करेंगे।

Indian Sailing Vessels for Persian Gulf Trade

- *966. Shri P. C. Barman:
 Shri B. K. Das:

Shri S. C. Samanta:
 Shrimati Savitri Nigam:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether at the 20th meeting of the Indian National Shipping Board, its Chairman drew the urgent attention of Government about the lack of avenues of profitable employment for Indian sailing vessels, particularly in Persian Gulf, trade and other disabilities suffered by the Industry on account of several other factors such as disparity in insurance rates, surcharges levied at certain ports and difficulty in obtaining supplies of bunker oil; and

(b) if so, the steps proposed to be taken in the matter?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes Sir.

(b) The National Shipping Board has constituted a Sub-Committee consisting *inter-alia* of the representatives of the Sailing Vessels Industry, Ministries of Commerce, Finance (Department of Economic Affairs), and the Indian Insurance Association, to go into these matters. Further action will be taken on receipt of the recommendations of the Board in the matter. In the meanwhile efforts are also being made by the Director General of Shipping to find employment for the sailing vessels lying idle.

Tuticorin Harbour

*967. Shri Muthiah: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to refer to the reply given to Unstarred Question No. 1750 on the 8th March, 1966 and state:

(a) the reasons for the delay in giving approval and sanction to the detailed project report and estimate for the Tuticorin Harbour Project, even after the Technical Advisory Committee had given its concurrence fully;